

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1641

ANSWERED ON:04.12.2012

TRANSPARENCY IN ALLOCATION OF NATURAL RESOURCES

Sugumar Shri K.

Will the Minister of COAL be pleased to state:

(a) whether the Government has appointed a consultant to frame exhaustive guidelines for ensuring transparency in allocation of natural resources;

(b) if so, the details thereof ;

(c) whether the said consultant has completed its assigned work; and

(d) if so, the details thereof and the follow up action proposed to be taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(d): The Government has decided to appoint a consultant for preparing:

i) Methodology for calculation of floor price/reserve price tag for the captive coal blocks.

ii) Preparation of Model Tender Document for selection of successful coal block allocatee;

iii) Preparation of mode agreement between Ministry of Coal and the successful coal blocks allocatee.

The Central Mines Planning and Design Institute Limited (CMPDIL), a subsidiary company of Coal India Limited (CIL) was asked to appoint consultant for this purpose through open tender. M/s CRISIL, a Infrastructure Advisory, has been appointed as Consultant accordingly. M/s CRISIL has submitted a draft report on the methodology of valuation of coal blocks. An Inter-Ministerial meeting was held on 16.10.2012 to discuss the draft report of CRISIL. M/s CRISIL was further advised to consult the concerned Ministries for finalizing their report. The meeting was again on 09.11.2012 wherein provisions of model tender documents were discussed. Final report of the Consultant is yet to be submitted.